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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10041/2018

KHANDELWAL LABORATORIES P. LTD. ..... Petitioner

Through: Mr Sachin Gupta and Mr Pratyush

Rao, Advocates.

versus

UNION OF INDIA AND ANR.
Through

..... Respondents

**CORAM:** 

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

% 27.03.2019

- 1. A final opportunity is granted to the respondents to file counter affidavits, if not, already filed. Let the same be filed within a period of four weeks from today. Rejoinder, if any, be filed within a period of two weeks thereafter.
- 2. It is clarified that if the counter affidavits are not filed within the aforesaid time, the right of the respondents to file the same shall stand closed.
- 3. List on 02.09.2019.
- 4. Interim order to continue.

VIBHU BAKHRU, J

MARCH 27, 2019 MK